

C. A. T. Bench, JAIPUR

Date of Order	Orders
17.9.93	Mr. S. K. Jain- Counsel for applicant Mr. N. K. Jain- Counsel for respondents The learned Counsel for the applicant submits that he has pleads no instruction The O.A is dismissed.  (O. P. Sharma) Administrative Member  (D. L. Mehta) Vice-Chairman Copy sent to the app. C & resp. C en vid 6874 to 6875 Date 23-5-93 Q